

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/49(Che)/2021
IN
PETITION NUMBER : CP/70(Che)/2021
NAME OF THE PETITIONER : IDBI Trusteeship Services Limited
NAME OF THE RESPONDENTS : Platinum Holdings Pvt Ltd
UNDER SECTION : Sec 71(10) of IBC, 2016

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to 09.08.2021.


[K. NATARAJAN]
Deputy Registrar

vs